Central Administrative Tribunal
Madras Bench

OA 310/01516/2018

Dated Thursday the 8th day of November Two Thousand Eighteen

P R E S E N T

Hon'ble Shri. P. Madhavan, Member(J)
&
Hon'ble Shri. T. Jacob, Member (A)

S. Kavitha
W/o. Sathiyamoorthi
Karungalpatti Village & B.O
Vaiyappamalai – 637 410.   .. Applicant

By Advocate **M/s. R. Malaichamy**

Vs.

1. Union of India
   Rep. by the Postmaster General
   Western Region (TN)
   Coimbatore – 641 002.

2. The Superintendent of Post Offices
   Namakkal Division
   Namakkal – 637 001.

3. The Inspector Posts
   Tiruchengodu Sub-Division
   Tiruchengodu – 637 211.   ... Respondents

By Advocate **Mr. Su. Srinivasan**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

Heard. The applicant has filed this OA seeking the following reliefs:-

"1. To direct the respondents to pay combined duty allowance to the applicant at par with GDS BPM from 22.10.2009 to 30.04.2016; further

2. directs the respondents to pay additional remuneration for the normal work carried by her by exceeding 5 hours for the period from 22.10.2009 to 30.04.2016; and

3. To pass such further or other orders"

2.   Learned counsel for the applicant submits that the applicant has filed representation before the respondents as Annexure A3 to A5 seeking remuneration for the additional work done as GDS BPM for the period from 2009-2016. Counsel for applicant submits that applicant will be satisfied if a direction is given for proper consideration and disposal of the representation filed by him before the respondents.

3.   Mr. Su. Srinivasan takes notice for the respondents.

4.   In view of the limited prayer and without going into the substantive merits of the case, this OA is disposed of with a direction to pass a detailed and speaking order on the Annexure A3 to A5 representations filed by the applicant in

accordance with law within a period of three months from the date of receipt of copy of this order.

5.   OA is disposed of at the admission stage.

 (T. Jacob)   (P. Madhavan)
 Member (A)   08.11.2018   Member(J)
AS